

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 424/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Festus Properties Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Tapan Deshpande	Advocate	
		% CYRIL AMARCHAND MANGALDAS ADV. FOR PETITIONER	

ORDER

CSP 413/230-232/NCLT/MB/MAH/2017

CSP 415/230-232/NCLT/MB/MAH/2017

CSP 424230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 16.11.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 415/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. HGP Community Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Tapan Deshpande	Advocate 1/c CYRIL AMARCHAND MANGRAT ADV. FOR PETITIONER	

ORDER

CSP 413/230-232/NCLT/MB/MAH/2017

CSP 415/230-232/NCLT/MB/MAH/2017

CSP 424230-232/NCLT/MB/MAH/2017

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Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 413/(MAH)/2017

CORAM:

Present:


SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.10.2017

NAME OF THE PARTIES: M/s. Melronia Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Tapan Deshpande	Advocate	
		BY GYRIL AMARCHAND MANGALDAS ADV. FOR PETITIONER	

ORDER

CSP 413/230-232/NCLT/MB/MAH/2017

CSP 415/230-232/NCLT/MB/MAH/2017

CSP 424230-232/NCLT/MB/MAH/2017

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